

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6691/2018

(Arising out of impugned final judgment and order dated 23-03-2018 in CRLA No. 1385/1987 passed by the High Court Of Judicature At Allahabad)

RAM NARESH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA 106214/2018 - APPLN. FOR EXEMPTION FROM FILING O.T.)

Date : 24-08-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. K.C. Kaushik, Adv.  
Mr. Anupam Mishra, AOR  
Mr. Prabha Shankar Pandey, Adv.  
Mr. Rajesh Pachuri, Adv.  
Mr. Harikumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Heard.

Issue notice.

Prayer for bail is rejected at this stage.

(MAHABIR SINGH)  
COURT MASTER

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER